

(OPEN COURT)

CENTRAL ADMIONISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

ALLAHABAD THIS THE 16TH DAY OF **MARCH**, 2005.

CONTEMPT APPLICATION No. 09 OF 2004.

Hon'ble Mr. Justice S.R. Singh, VC.
Hon'ble Mr. D.R. Tiwari, AM

Niraj Yadav S/o Sri Nikhu Yadav
R/o Maudava, Post- Kaveti
Distt. Pratapgarh

.....APPLICANT

Counsel for the applicant :- Sri K.K. Mishra

V E R S U S

1. Sri Prakash Posted as
Divisional Railway Manager,
North Central Railway, Allahabad.
2. Sri Sunil Kumar Garg, posted as
Senior Divisional Commercial
Superintendent, North Central Railway,
Allahabad.

.....respondents

Counsel for the Respondents: - Sri G.P. Agarwal

O R D E R

By Hon'ble Mr. Justice S.R. Singh, VC.

By order dated 07.02.2003 in OA No. 1005/2002 it was made clear that if the respondents carried out any fresh recruitment for the post of Class IV, they would consider the candidature of the applicant as well provided they applied in the meantime pursuant to any notification issued by the respondents. The case of the respondents is that they have not carried out any fresh recruitment for the post of Class IV and, therefore, the

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question for consideration of candidature of the applicant does not arise pursuant to the clarification contained in the order-dated 07.03.2003.

In view of the above facts we find no case of contempt is made out. Accordingly the Contempt Application is rejected. Notices stand discharged.

D. S. Rao
MEMBER- A.

R. G. J.
VICE-CHAIRMAN.

/ANAND/